



**भारतीय रिज़र्व बैंक**

**RESERVE BANK OF INDIA**

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

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संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 91 22 2266 0502 फेक्स/Fax: 91 22 22660358

April 16, 2018

### 7 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Radiant Holdings Pvt. Ltd.	Mehta Mahal, 11 <sup>th</sup> Floor, 15, Mathew Road, Opera House, Mumbai-400 004	13.00398	March 23, 1998	February 26, 2018
2.	M/s The Mullapudi Investment and Finance Company Private Limited	5-9-31, Mullapudivari Street, Tanuku, West Godavari District, Andhra Pradesh-534211	B-09.00406	December 27, 2002	March 09, 2018
3.	M/s Arjun Minerals & Transporters Limited	P-103,Princep Street,3rd Floor, Room No 24,Kolkata-700072	05.01413	April 02, 1998	March 09, 2018
4.	M/s Sofet Investments Private Limited	8, Abanindra Nath Thakur Sarani, 8 <sup>th</sup> Floor, Kolkata-700 017	05.01191	March 21, 1998	March 14, 2018
5	M/s RNT Investments Ltd	1& 2, Old Court House Corner,Kolkata-700001	05.01771	April 29,1998	March 14, 2018
6	M/s Supra Exports Limited	Draupadi Mansion,11,Brabourne Road,Kolkata-700001	05.02566	May 30,1998	March 14, 2018
7.	M/s Piramal Texturising Private Limited	8 <sup>th</sup> Floor, Piramal Tower, Ganpatrao Kadam Marg, Lower Parel, Mumbai- 400 013	B-13.01423	November 18, 2000	March 22, 2018

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

**Anirudha D. Jadhav**  
Assistant Manager